

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **11.03.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10.30 am**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),**  
**Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**  
**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 393/2023 For Condone Delay IA No. 1206/2023 To dispense with IA No. 1205/2023	Novho Careers Pvt. Ltd. Vs Karvy Next Limited	Mr. MS Viswanathan	Mr. CV Shailandhran
2	Comp App (AT) (CH) (Ins) No. 23/2024 For Condone Delay IA No. 83/2024	Munagala Roja Harsha Vardhini Vs Vardhansmart Pvt. Ltd.	Mr. TK Bhaskar	
3	Comp App (AT) (CH) (Ins) No. 10/2024 For Condone Delay IA No. 41/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner- II, EPFO Vs M/s. Panyam Cements and Mineral Industries Limited & 3 Ors.	Dr. S Vidya	
4	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania Liquidator - Khaitan Electricals Ltd. & Anr.	Mr. S Sathiyarayanan	
5	Comp App (AT) (CH) (Ins) No. 52/2024 For Condone Delay IA No. 152/2024 For Stay IA No. 153/2024 Additional docs IA No. 154/2024 To implead IA No. 261/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasenan	Mr. T Sundar Rajan For Caveator

6	Comp App (AT) (CH) (Ins) No. 90/2024 For Stay IA No. 255/2024	Baskaran Sathya Prakash, Former Director of the Corporate Debtor, M/s Raaj Internet India Pvt. Ltd. & Anr. Vs CS. Vasudevan Gopu Liquidator, Raaj Internet India Pvt Ltd.	Mr. Sandeep Kumar Ambalavanan	
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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin & Anr. Vs Pegasus Asset Recovery Pvt. Ltd & Anr.	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh- R2 Mr. Ravindra Beleyur
9	Comp App (AT) (CH) (Ins) No. 102/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023 For Stay IA No. 367/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh-R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No.415/2023 For Condone Delay IA No. 1266/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	
11	Comp App (AT) (CH) No. 67/2023 For Exemption IA No. 855/2023 For Direction IA No. 1393/2023	Dayanand Agarwal & 5 Ors. Vs Mr. Ramesh Kumar Agarwal & 12 Ors.	Mr. B Sarath Babu	Mr. TK Bhaskar-R1, R3
12	Comp App (AT) (CH) (Ins) No. 350/2023	Shri S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar & 6 Ors.	M/s S Indumathi Ravi & Associates	Mr. Pawan Jhabakh- R4, R5
13	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana-R1 Mr. ML Ganesh-R2
14	Comp App (AT) (CH) (Ins) No. 462/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) Rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan
15	Comp App (AT) (CH) (Ins) No. 463/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) Rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan
16	Comp App (AT) (CH) (Ins) No. 45/2024 Urgent listing IA No. 138/2024 For Stay IA No. 137/2024	Mr. Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. Anirban Aly Mandal	Mr. T Deenadhayalan-R1

17	Comp App (AT) (CH) (Ins) No. 66/2024	Employees Provident Fund Organisation Rep by Regional Provident Fund Commssioner Vs N Kumar Liquidator of M/s Brilliant IT Enabling Services Pvt. Ltd.	Mr. M.S Viswanathan	Ms. H Krithika
18	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate & 5 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	
19	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024	Srei Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate & 5 Ors.	Mr. Aram Kumar	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors.  <b>WITH</b>	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R7,R8 Mr. Cibi Vishnu- R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
21	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors.  <b>WITH</b>	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2- R5, R8, Mr. Cibi Vishnu-R6
22	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023 For Condone Delay IA No.862/2022	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu-R5

23	Comp App (AT) (CH) (Ins) No.32/2021 Additional docs. IA No.111/2022 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh- R2
24	Comp App (AT) (CH) No. 21/2021 IA No. 263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors.	Mr. Bijoy P Pulipra	Mr. KS Ravichandran- R1- R3 Mr. Sankar P. Panicker- R4, R5
25	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S Hariprasad & Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Ms. Dhanya Deekshitha- R1 & R2 Mr. K. Rigved Prasad R3
26	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors.	Mr. EV Venugopal	Mr. Akshay Amritanshu- R9, R10 Ms. Suriti Chowdhary- R1, R3, R5
27	TA (AT) No. 221/2021 (CA (AT) (Ins) No. 153/2020)	R Venkatakrisnan Vs L&T Finance Limited	Mr. Aditya Verma	Mr. Varun Singh
28	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 Urgent Hearing IA No.203/2021 For Stay IA No.902/2022	Chalasanani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian- R6, R7 & R9
29	TA(AT) No. 181/ 2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors.	Prof. D Arvindakshan	Mr. K Mahadevan- R1-R6
30	TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596- 597/2019	MTR Foods Pvt. Ltd. Vs Mr.Ashish Kanodia & 4 Ors.  <b>WITH</b>	Mr. Yugank Goel	Mr. Amit Agrawal- R1 Mr. AK Mysamy- R2 Mr. G Sridhar- R5

31	TA (AT) No. 33/2022 (CA (AT) (Ins) No. 598- 600/2019)	M/s Peepul Capital Fund III LLC Vs Mr.Ashish Kanodia & 2 Ors  <b>WITH</b>	Mr. Nakul Sachdeva	Mr. AK Mylsamy - R2 Mr. Amit Agrawal- R1
32	TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal- R2 Mr. Swapnil Gupta- R4
33	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob
34	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr  <b>WITH</b>	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1
35	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1 Mr. S Ramesh- R2
36	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana
37	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan
38	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Vs Bank of Maharastra & Anr.  <b>WITH</b>	Dr. KS Ravichandran	Mr. T Ravichandran-R1
39	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateshwara Rao Vs Bank of Maharastra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran-R1

40	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd.	Mr. Amir Bavani	Mr. T Deendhayalan
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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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